## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.S.P. No. 805/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: M/s. Barclays Shared Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

$\underline{S}$	. No.	NAME	I	DESIGNATION	SIGNATURE
1.	MR. SIM	IL PUROHIT		ADVOCATE	, ,
2		AN DESHPANDE		ADVOCATE	Aryande.
2.		· ONTHA		ADVOCATIE	Jains.
			ilp	CYRIL AMARCHAND MANGALDAS, ADVOCATES	
				FOR PETTONER COMPAN	Y

## **ORDER**

CSP No. 805/230-232/NCLT/MB/MAH/2017 CSP No. 807/230-232/NCLT/MB/MAH/2017

The Company Petitions are allowed, vide separate order.

\_\_ Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)